## List of Judicial Officers nominated in the Environment Awareness & Wellness Retreat scheduled to be held from 29 - 31 March, 2024

## at Mount Abu, Nakki Lake & Dilwara Temple, Rajasthan

SI.	Name of Officer	Present posting	No	Civil/ Police	Place of
No.	Name of Officer	Tresent posting	140	District	Posting
	4	DHJS	,		
1	Mr. Vimal Kr. Yadav	Principal District & Sessions Judge		North-West	Rohini
2	Mr. Vinod Kumar	Principal District & Sessions Judge		West	THC
3	Mr. Virender Kr. Bansal	Principal District & Sessions Judge		North-East	KKD
4	Ms. Seema Maini	Principal District & Sessions Judge		North	Rohini
. 5	Ms. Anju Bajaj Chandna	Principal District & Sessions-cum-			Rouse
	Mis. Mija Dajaj Chandha	Special Judge (PC Act) (CBI)			Avenue
6	Mr. Vinay Kr. Khanna	Principal Judge, Family Courts		West	THC
7	Ms. Neclam Singh	District Judge (Commercial Court)	2	South-East	Saket
8	Mr. Sanjay Jindal	District Judge (Commercial Court)	4	West	THC
9	Ms. Savitri	ASJ	2	North-East	KKD
10	Mr. Neeraj Gaur	Judge, Family Court		North	Rohini
11	Mr. Arun Sukhija	Judge, Family Court	2	West	THC.
12	Mr. Vineet Kumar	ASJ (E-Court)	2	Shahdara	KKD
13	Mr. Shivaji Anand	ADJ+MACT	1	North-West	Rohini
14	Mr. Manish Sharma	Joint Registrar (Judicial)			DHC
1.5	Ms. Mona Tardi Kerketta	ADJ	6	South-East	Saket
16	Mr. Rajinder Kumar	ASJ	5	North-West	Rohini
17	Mr. Dheeraj Mor	ASJ (POCSO)	1	Shahdara	KKD
18	Ms. Shefali Sharma	ASJ	2	North	Rohini
19	Mr. Gajender Singh Nagar	ASJ (SC-RC)	2	East	KKD
20	Ms. Charu Gupta	PO MACT	1	South-East	Saket
21	Ms. Saumya Chauhan	ASJ (FTC)	2	West	THC
22	Ms. Manisha Khurana Kakkar	ASJ (FTC)	1	South	Saket
23	Ms. Mayuri Singh	PO MACT		East	KKD
24	Mr. Subhash Kumar Mishra	ASJ	3	East	KKD
25	Mr. Jagmohan Singh	ASJ (Special Fast Track Court)		North-West	Rohini
26	Mr. Pankaj Arora	ASJ	4	North-East	KKD
27	Mr. Ankit Mehta	ASJ (SC-POCSO)	2	West	THC
28	Mr. Sachin Mittal	ADJ	3	South-East	Saket
29	Ms. Privanka Bhagat	ASJ (SC-RC)		Central	THC
30	Mr. Ankur Jain-II	ADJ	2	Shahdara	KKD
31	Mr. Anil Chandhel	ADJ	4	West	THC
32	Ms. Gunjan Gupta	ADJ	4	South-East	Saket
33	Mr. Atu! Ahlawat	ASJ (SC-POCSO)		South-East	Saket
34	Mr. Amit Sahrawat	ASJ (POCSO)	1	North	Rohini
35	Mr. Jiten Mehra	ADJ	10	Central	THC
36	Ms. Shilpi M Jain	ADJ	5	South-West	Dwarka
37	Mr. Munish Bansal	ADJ	3	South	Saket
38	Mr. Vikram Bali	ADJ	2	North	Rohini
39	Ms. Pooja Jain	ADJ	3	East	KKD
40	Mr. Sumit Dalal	ADJ	4	South-West	Dwarka
41	Mr. Anil Kumar Paswan	ADJ	4	East	KKD

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1.	Name of Officer	Present posting .	No			Place of Posting
0.		ADJ	1	(	Central	THC
1	dr. Sachin Sood	ADJ	5		East	KKD
	Mr. Visa-Garg	ADJ	6		East	KKD
1	Mr. Soneta Kamar	ADJ	1	Sc	outh-East	Saket
	Mr. Rahul Bhatia	ADJ	4	S	hahdara	KKD
,	Mr. Deepanker Mohan	DJS				
		SCJ-cum-RC		S	outh-East	Saket
	Ms. Swati Sharma	SCJ-cum-RC			South	Saket
	Ms. Ruby Neeraj Kumar	ACJ-cum-CCJ-cum-ARC		S	outh-East	Saket
	Ms. Naina Gupta	ACJ-cum-CCJ-cum-ARC	1	1	North	Rohini
)	Ms. Deepali Srivastava	MM (Mahila Court)	1		East	KKD
	Ms. Rishika Srivastava	MM	7	1	Shahdara	KKD
2	Mr. Dev Chaudhary	Digital Traffic Court			Shahdara	KKD
3	Ms. Sakshi Jaiswal	MM (Mahila Court)	2		North-East	KKD
1	Ms. Arushi Parwal	MM	4	S	outh-West	Dwarka
5	Ms. Kratika Chaturvedi	MM	1:	-	South-East	Saket
6	Ms. Neha Barupal	MM	3		North	Rohini
7	Mr. Himanshu Sehloth	MM	7	1 1	North-West	Rohini
×	Ms. Ritika Kansal	Full Time Secretary, DLSA			East	KKD
	Mr. Lalit Kumar	MM	3	3	South	Saket
11	Ms. Nidhi Singh	MM	1	5	New Delhi	PHC
, 1	Mr. Vaibhay Kumar	Civil Judge		1 :	South-West	Dwarka
,2	Mr. Ankit Mittal	MM	1	7	West	THC
13		MM (Mahila Court)	1	4	West	THC
64		Civil Judge	_	1	West	THC
65	Mr. Vikas Madaan	MM (Mahila Court)	_	3	Shahdara	KKD
fie		MM (Mahila Court)	-	2	North-West	Rohini
67		MM		3	West	THC
65		MM		4	New Delhi	PHC
6	Ms. Padma Ladol	MM	-	10	South-West	Dwarka
70		MM	_	1	Central	THC
=	Ms. Shipra Dhankar	MM	$\neg$	11	South-East	Saket
7	2 Ms. Chhavi Bansal	MM		3	North-Wes	Rohini
7		MM		5	Shahdara	KKD
7	4 Ms. Aayushi Saxena	MM (Mahila Court)		1	South-Wes	t Dwark
7		MM (NI Act)		2	New Delh	PHC
7	6 Ms. Neha Garg	MM (Mahila Court)		1	Shahdara	KKD
7	7 Ms. Shruti Sharma-I	MM (Mahila Court)		1	West	THC
7	8 Ms. Shiyli Talwar	MM (Manna Courty  MM		2	East	KKD
1	79 Mr. Bhanu Pratap Singh	Full Time Secretary, DLSA		1	Central	THC
1	30 Ms. Helly Fur Kaur	MM (NI Act)		3	West	THC
$\vdash$	Ms. Kirandeep Kaur	Civil Judge	-	1	Central	THC
-	82 Mr Sahil Khurmi	Full Time Secretary, DLSA		1	Shahdara	KKD
-	83 Mr. Anshul Singhal	Full Time Secretary, DESA		4		
-	84 Mr. Udbhay Kumar Jain			5		
$\vdash$	85 Ms. Twinkle Chawla	MM		5		THO
86 Mr. Shubham Devadiya		MM	_	1		
-	87 Ms. Komal Garg	MM (Mahila Court)		2		THO
t	88 Mr. Milan Goel	MM		+-	South-We	
1	89 Mr. Azad Schrawat	Municipal Magistrate MM (NI Act) Digital Court		10		
- 1				1 8	South-w	וופט

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## Dr. Aditi Choudhary

Director (Academics) Chairperson (Officiating)



## DELHI JUDICIAL ACADEMY

(High Court of Delhi) Sector-14, Dwarka, New Delhi-110078 011-20892191, 011-28036502 (O) Email: dja@nic.in

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Ouse Avenue Courts, New Bell

0 6 MAR 2024

Rouse Avenue Court, New Deli

No. DJA, Trg. March.Ret./Mount Abu/1779/2024/1537

28th February, 2024

To,

1. The Principal District & Sessions Judge (HQs), Central, THC

2. The Principal District & Sessions Judge, New Delhi, PHC

The Principal District & Sessions Judge, North-West, Rohini

The Principal District & Sessions Judge, South-West, Dwarkay

5. The Principal District & Sessions Judge, West, THC

6. The Principal District & Sessions Judge, East, KKD

7. The Principal District & Sessions Judge, South, Saket

The Principal District & Sessions Judge, Shahdara, KKD The Principal District & Sessions Judge, North-East, KKD

10. The Principal District & Sessions Judge, North, Rohini

M. The Principal District & Sessions-cum-Special Judge (PC Act) (CBI), Rouse Avenue

12. The Principal District & Sessions Judge, South-East, Saket

Reg.: Environment Awareness & Wellness Retreat to be held in the month of March, 2024.

Respected Sir Madam.

The Delhi Judicial Academy is organizing an 'Environment Awareness & Wellness Retreat for the block year 2023-2024 from 29th to 31st March, 2024 at Mount Abu, Nakki Lake & Dilwara Temple - Rajasthan as per the Continuous Judicial Education & Training Programmes Calendar - 2024 approved by the Hon'ble High Court of Delhi. The broad objectives of the Retreat are:

- · Exposure to environmental aspects & indigenous methods to preserve the environment.
- · Learning the Government and private initiatives for environment preservation and upgradation.
- Understanding local customs, folk, cuisine and ubiquitous features.
- Wellness, stress management, health management and work-life balance.

The nomination list of the Judicial Officers for this Retreat is enclosed as Annexure-A.

It is requested that such nominated Judicial Officers posted in your district may kindly be communicated about their nomination in the aforesaid retreat programme through your good

The tour programme including day-to-day itinerary shall be sent directly to the nominated Judicial Officers by the Delhi Judicial Academy.

Yours faithfully.

(Dr. Aditi Choudhary)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE (PC ACT) (CBI), ROUSE AVENUE COURT COMPLEX, NEW DELHI.

No.JOTP/RACC/Gaz./2024/ 17 43 - / 749-0

Copy alongwith its enclosure forwarded for information and necessary action to:-

- 1. The P.S. to Ld. Principal District & Sessions Judge-cum-Spl. Judge (PC Act) (CBI), RACC, New Delhi.
- The Branch In-charges, Admn, Filing, Pool Car, Care Taking, Facilitation Centre, RACC,New Delhi. The Web-site Committee, Tis Hazari Courts, Delhi.

(Arun Bhardwaj) Officer In-charge (Judl.) for Principal District & Sessions Judgecum-Spl. Judge (PC Act) (CBI) Rouse Avenue Court Complex New Delhi